

Roznama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - VII

Before: Sri Sanjay Kumar - IV

Dated 03-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Misc. Civil Cases/4/2019	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 03-02-2022
2	SESSION CASE/2133/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
3	Cr. Revision/54/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
4	SESSION CASE/457/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
5	SESSION CASE/22/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-03-2022
6	SESSION CASE/2172/2014	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :17-02-2022
7	TITLE APPEAL/63/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :19-02-2022
8	SESSION CASE/329/2018	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :17-02-2022
9	SESSION CASE/292/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :15-02-2022
10	SESSION CASE/335/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :08-02-2022
11	TITLE APPEAL/272/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-02-2022
12	M.A.C.T Case/19/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
13	SESSION CASE/334/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-02-2022
14	SESSION CASE/40/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
15	Anticipatory Bail/533/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-02-2022
16	Anticipatory Bail/727/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
17	Anticipatory Bail/1028/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
18	Regular Bail/980/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
19	SESSION CASE/1634/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
20	SESSION CASE/1399/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
21	SESSION CASE/2665/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
22	SESSION CASE/2532/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
23	SESSION CASE/185/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
24	SESSION CASE/338/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :05-03-2022

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25	SESSION CASE/39/2010	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :05-03-2022
26	SESSION CASE/176/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
27	SESSION CASE/14/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
28	SESSION CASE/195/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
29	SESSION CASE/220/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :18-02-2022
30	SESSION CASE/233/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
31	MISC. CIVIL APPEAL/7/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-02-2022
32	SESSION CASE/341/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :05-03-2022
33	SESSION CASE/349/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-03-2022
34	SESSION CASE/378/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-03-2022
35	SESSION CASE/138/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-03-2022
36	SESSION CASE/131/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
37	SESSION CASE/132/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-03-2022
38	SESSION CASE/149/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
39	SESSION CASE/168/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
40	SESSION CASE/91/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
41	SESSION CASE/265/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-02-2022
42	SESSION CASE/285/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
43	SESSION CASE/341/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-03-2022
44	SESSION CASE/340/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
45	Cr. Revision/4/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-03-2022
46	SESSION CASE/11/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
47	SESSION CASE/63/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :11-02-2022
48	SESSION CASE/113/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022

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Dated 03-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
49	SESSION CASE/123/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
50	SESSION CASE/133/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
51	SESSION CASE/190/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
52	SESSION CASE/51/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-02-2022
53	SESSION CASE/205/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
54	SESSION CASE/216/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
55	SESSION CASE/218/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
56	SESSION CASE/222/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
57	SESSION CASE/257/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
58	SESSION CASE/307/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
59	SESSION CASE/306/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
60	SESSION CASE/345/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
61	CRI. CASE/5990/2013	Order Passed: Stage :ORDER Sub Satge :----	Next Date of Hearing :17-02-2022
62	SESSION CASE/213/2020	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :15-02-2022

No. of Cases Heard	62
No. of Cases listed	62
No. of Witness Examined	
No. of Cases Disposed	1
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

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Presiding Officer